CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORDER SHEET

ORDERS OF THE TRIBUNAL

17.3.2009

OA 161/2008

Mr.P.N.Jatti, counsel for applicant.
Mr.S.C.Purohit, counsel for respondents.

Heard learned counsel for the parties. The OA stands disposed of by a separate common order.

(B.L.KHATRI)
MEMBER (A)

(M.L.CHAUHAN)
MEMBER (J)

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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL,
JAIPUR BENCH, JAIPUR.

Jaipur, the 17th day of March, 2009

CORAM :

HON'BLE MR.M.L.CHAUHAN, JUDICIAL MEMBER
HON'BLE MR.B.L.KHATRI, ADMINISITRATIVE MEMBER

1. **ORIGINAL APPLICATION No.155/2008**

Shri Ram L.R.,
Senior Assistant Loco Pilot,
North Western Railway,
Bandikui.

... Applicant

(By Advocate : Shri P.N.Jatti)

Versus

1. Union of India through
General Manager,
North Western Railway,
Jaipur.

2. Divisional Railway Manager,
North Western Railway,
Jaipur.

3. Sr.Dvl.Personnel officer,
North Western Railway,
Jaipur,
O/o DRM, North Western Railway,
Jaipur.

... Respondents

(By Advocate : Shri Virendra Dave)

2. **ORIGINAL APPLICATION No.156/2008**

Jagannath Prasad
Senior Assistant Loco Pilot,
North Western Railway,
Bandikui.

... Applicant

(By Advocate : Shri P.N.Jatti)

Versus

1. Union of India through
General Manager,
North Western Railway,
Jaipur.

2. Divisional Railway Manager,
North Western Railway,
Jaipur.

3. Sr.Dvl.Personnel officer,
North Western Railway,
Jaipur,
O/o DRM, North Western Railway,
Jaipur.

... Respondents

(By Advocate : Shri Virendra Dave)

3. **ORIGINAL APPLICATION No.157/2008**

Ram Kunwar Meena
Senior Assistant Loco Pilot,
North Western Railway,
Bandikui.

... Applicant

(By Advocate : Shri P.N.Jatti)

Versus

1. Union of India through
General Manager,
North Western Railway,
Jaipur.

2. Divisional Railway Manager,
North Western Railway,
Jaipur.

3. Sr.Dvl.Personnel officer,
North Western Railway,
Jaipur,
O/o DRM, North Western Railway,
Jaipur.

... Respondents

(By Advocate : Ms.Sonal Singh, proxy counsel for
Shri Alok Garg)

4. **ORIGINAL APPLICATION No.158/2008**

Shyam Lal,
Senior Assistant Loco Pilot,
North Western Railway,
Bandikui.

... Applicant

(By Advocate : Shri P.N.Jatti)

Versus

1. Union of India through
General Manager,
North Western Railway,
Jaipur.

2. Divisional Railway Manager,
North Western Railway,
Jaipur.

3. Sr.Dvl.Personnel officer,
North Western Railway,
Jaipur,
O/o DRM, North Western Railway,
Jaipur.

... Respondents

(By Advocate : Ms.Sonal Singh, proxy counsel for
Shri Alok Garg)

5. **ORIGINAL APPLICATION No.159/2008**

Kailash Chand,
Senior Assistant Loco Pilot,
North Western Railway,
Bandikui.

... Applicant

(By Advocate : Shri P.N.Jatti)

Versus

1. Union of India through
General Manager,
North Western Railway,
Jaipur.

2. Divisional Railway Manager,
North Western Railway,
Jaipur.

3. Sr.Dvl.Personnel officer,
North Western Railway,
Jaipur,
O/o DRM, North Western Railway,
Jaipur.

... Respondents

(By Advocate : Ms.Sonal Singh, proxy counsel for
Shri Alok Garg)

6. **ORIGINAL APPLICATION No.160/2008**

Moti Lal ,
Senior Assistant Loco Pilot,
North Western Railway,
Bandikui.

... Applicant

(By Advocate : Shri P.N.Jatti)

Versus

1. Union of India through
General Manager,
North Western Railway,
Jaipur.

2. Divisional Railway Manager,
North Western Railway,
Jaipur.

3. Sr.Dvl.Personnel officer,
North Western Railway,
Jaipur,
O/o DRM, North Western Railway,
Jaipur.

... Respondents

(By Advocate : Shri S.C.Purohit)

7. **ORIGINAL APPLICATION No.161/2008**

Nathi Lal ,
Senior Assistant Loco Pilot,
North Western Railway,
Bandikui.

... Applicant

(By Advocate : Shri P.N.Jatti)

Versus

1. Union of India through
General Manager,
North Western Railway,
Jaipur.

2. Divisional Railway Manager,
North Western Railway,
Jaipur.

3. Sr.Dvl.Personnel officer,
North Western Railway,
Jaipur,
O/o DRM, North Western Railway,
Jaipur.

... Respondents

(By Advocate : Shri S.C.Purohit)

8. **ORIGINAL APPLICATION No.162/2008**

Ram Kishan,
Senior Assistant Loco Pilot,
North Western Railway,
Bandikui.

... Applicant

(By Advocate : Shri P.N.Jatti)

Versus

1. Union of India through
General Manager,
North Western Railway,
Jaipur.

2. Divisional Railway Manager,
North Western Railway,

Jaipur.

3. Sr.Dvl.Personnel officer,
North Western Railway,
Jaipur,
O/o DRM, North Western Railway,
Jaipur.

... Respondents

(By Advocate : Shri S.C.Purohit)

9. **ORIGINAL APPLICATION No.163/2008**

Prem Narain,
Senior Assistant Loco Pilot,
North Western Railway,
Bandikui.

... Applicant

(By Advocate : Shri P.N.Jatti)

Versus

1. Union of India through
General Manager,
North Western Railway,
Jaipur.

2. Divisional Railway Manager,
North Western Railway,
Jaipur.

3. Sr.Dvl.Personnel officer,
North Western Railway,
Jaipur,
O/o DRM, North Western Railway,
Jaipur.

... Respondents

(By Advocate : Shri S.C.Purohit)

ORDER (ORAL)

PER HON'BLE MR.M.L.CHAUHAN

As common question of law and fact is involved in all these nine OAs, we propose to dispose of the same by this common order.

2. In all these cases, the applicants belong to reserved category and were allegedly entitled to a pre-selection training of three weeks, whereas the respondents, contrary to the instructions issued by the Railway Board, have curtailed the aforementioned period of training to two weeks. As such, the applicants were not given sufficient time to prepare for the selection test.

3. Notice of these OAs were given to the respondents, who have filed their reply opposing the claim of the applicants. Alongwith the reply, the respondents have also annexed a copy of the order dated 7.9.2007 (Ann.R/1), wherein it has been stated that SC/ST category candidates will be given a pre-selection training of 15 days.

4. Learned counsel for the applicants submits that he wants to challenge the said order dated 7.9.2007 (Ann.R/1) being contrary to the decision taken by the Railway Board. He, therefore, seeks permission to withdraw these OAs with a liberty reserved to file substantive OAs for the same cause of action thereby challenging the order Ann.R/1 and taking all the permissible pleas.

5. In view of what has been stated above, learned counsel for the applicants is permitted to withdraw these OAs with a liberty to file substantive OAs for the same cause of action.

6. All the OAs stand disposed of accordingly. No order as to costs.

(B.L.KHATRI)
MEMBER (A)

(M.L.CHAUHAN)
MEMBER (J)

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